

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2022 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CPNo.201/241/AMR/2019	IA(Companies Act)/2/2021 Contempt Petition/2/2021 CA/3/2021	241	Chunduru Govinda Raju & Another Vs KGOC Terminal Pvt Ltd & 2Others

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The Counsel for the Petitioner present and submits that application seeking to withdraw the Company Petition has been filed. However, it is informed that the same has been returned with certain objections. The matter adjourned to 12.12.2022.

Sd/-
MEMBER JUDICIAL